

ITEM NO.101 - MM

COURT NO.11

CORRECTED
SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No.1676/2011

MAHBOOB & ORS.

Appellant(s)

VERSUS

STATE OF U.P.(NOW UTTARAKHAND) & ANR.

Respondent(s)

WITH

Cr1.A. No.784/2013 (II)

Cr1.A. No.783/2013 (II)

Date : 03-10-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

Counsel for the parties:

Mr. Jatinder Kumar Bhatia, AOR

Mr. Aditya Jaju, Adv.

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Ms. Shuchi Singh, Adv.

Mr. Krishna Kant Dubey, Adv.

Mr. Kumar Vivek, Adv.

Mr. Sanjay Kumar Visen, AOR

Mr. Naresh Bakshi, AOR

Mr. Jatinder Kumar Bhatia, AOR

UPON hearing the counsel the Court made the following
O R D E R

As prayed, list these matters next week.

(MUKESH KUMAR)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER